

[Shri F. H. Mohsin]

English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

- (i) The Indian Administrative Service (Recruitment) Amendment Rules, 1974, published in Notification No. G.S.R. 301(E) in Gazette of India dated the 8th July, 1974.
- (ii) The Indian Forest Service (Recruitment) Amendment Rules, 1974, published in Notification No. G.S.R. 302(E) in Gazette of India dated the 8th July, 1974.
- (iii) The Indian Police Service (Recruitment) Amendment Rules, 1974, published in Notification No. G.S.R. 303(E) in Gazette of India, dated the 8th July, 1974.
- (iv) The Indian Police Service (Cadre) Amendment Rules, 1974, published in Notification No. G.S.R. 304(E) in Gazette of India dated the 8th July, 1974.
- (v) The Indian Forest Service (Cadre) Amendment Rules, 1974, published in Notification No. G.S.R. 305(E) in Gazette of India dated the 8th July, 1974.
- (vi) The All India Services (Death-cum-Retirement Benefits) Amendment Rules, 1974, published in Notification No. G.S.R. 755 in Gazette of India dated the 20th July, 1974.

[Placed in Library. See No. LT-8090/74].

STATEMENT *re* FLOOD SITUATION IN THE COUNTRY AND RADIATION PROTECTION (AMENDMENT) RULES, 1974

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT):

I beg to lay on the Table—

- (1) A statement (Hindi and English versions) on the flood

situation in the country. [Placed in Library. See No. LT-8091/74.]

- (2) A copy of the Radiation Protection (Amendment) Rules, 1974. (Hindi and English versions) published in Notification No. G.S.R. 762 in Gazette of India dated the 20th July, 1974, under sub-section (4) of section 30 of the Atomic Energy Act, 1962. [Placed in Library. See No. LT-8092/74.]

ANNUAL REPORT OF ALL INDIA INSTITUTE OF MEDICAL SCIENCES, NEW DELHI FOR 1972-73

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, New Delhi, for the year 1972-73, under section 19 of the All India Institute of Medical Sciences Act, 1956. [Placed in Library. See No. LT-8093/74.]

ANNUAL REPORTS OF BHARAT ELECTRONICS LTD., BANGALORE AND BHARAT DYNAMICS LTD., HYDERABAD FOR 1972-73

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Annual Report of the Bharat Electronics Limited, Bangalore, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (ii) Annual Report of the Bharat Dynamics Limited, Hydera-